

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

v.

Bhushan Power and Steel Limited

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)**

**Order delivered on 11.05.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Ms. Manmeet Singh, Ms. Nishtha Chaturvedi for  
Respondent in I.A. No. 2091/2021

**ORDER**

In IA-2091/2021, the Applicant is directed to issue notice to the Respondent. List the matter for hearing on **06.07.2021**.

**SD/-**

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

**SD/-**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**